

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 31th March, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 18 /2014 (M.A. No. 73/15) (M.A. No. 213/15)	Amit Kumar Chaturvedi Vs. Union of India & 9 Ors.	Mr. Ankit Saxena Adv. Mr. Rameshwar Patel, Adv for R-1&2 Mr. Sachin K. Verma, Adv. for R-4to6 Mr. Shivendu Joshi Adv. for Mr. Purushaindra Kaurav, Adv. for R-7&8 Mr. B.C. Chaturvedi, Adv. For R-9 Mr. E.A. Qureshi, Adv. for R-10 Mr. Parul Bhadoriya, Adv. Mr. Vishal Bhatnagar, Adv. & Mr. Yogesh Bhatnagar, Adv. for SECL Mr. Anurag Meheshary Adv. Mr. Aslam Ali Adv. Mr. Sandeep Guru Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in